

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu

Notification,

Jammu, the 26th of April 2021.

S.O 147- In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir hereby directs that following amendments shall be made in Annexure-II to the Delegation of Financial Powers issued vide Notification No. S.O-58 dated 31.12.2019, namely,-

I. In Annexure-II, Major heading 'Classification of Officers', Sub-heading, 'Major Heads of Departments':

- i. For entry 9, the following entry shall be substituted, namely:
" 9. Director Anti Corruption Bureau, Jammu & Kashmir."
- ii. For entry 16, the following entry shall be substituted, namely:
"16. Chairman, Jammu & Kashmir Service Selection Board."
- iii. For entry 33, the following entry shall be substituted, namely:
"33. Director Skill Development."
- iv. For entry 39, the following entry shall be substituted, namely:
"39. Commissioner State Taxes, Jammu & Kashmir."
- v. Entry 49 shall be omitted.
- vi. Entry 50 shall be omitted.
- vii. Entry 77 shall be omitted.
- viii. For entry 110, the following entry shall be substituted, namely:
"110. Chief Executive Officer, Billawar-Duggan Development Authority."
- ix. For entry 127, the following entry shall be substituted, namely:
"127. Commissioner Food & Drug Administration, Jammu & Kashmir."
- x. After Entry 130, the following entries shall be added namely:
"131. Director General Economics and Statistics, Jammu & Kashmir.
132. Controller Legal Metrology, Jammu & Kashmir.
133. Director Tribal Affairs, Jammu & Kashmir.
134. Chief Executive Officer, Rajouri Development Authority."

135. Chief Executive Officer, Dodhpathri Development Authority.

136. Chief Executive Officer, Shopian-Dobjun-Peer-Ki-Gali Development Authority.

137. Chief Executive Officer, Bani Basoli Development Authority.

138. Chief Executive Officer, Hygam-Ningli-Tarzo Development Authority.

139. Director Handloom and Handicrafts."

II. In Annexure-II, Major Heading 'Class-I Officers', Sub-heading, 'Other Officers', after entry 124, the following entries shall be added, namely:

"125. Deputy Commissioner, Food and Drugs Administration Jammu & Kashmir.

126. Regional Director, Evaluation and Statistics, Jammu/ Kashmir.

127. Administrator Associated Hospitals Jammu/ Srinagar."

III. In Annexure-II, Major Heading 'Class-II Officers',

i. Entry 32 shall be omitted.

ii. Entry 35 shall be omitted.

iii. For entry 47, the following entry shall be substituted, namely:

"47. Chief Horticulture Officers."

iv. After entry 153, the following entries shall be added namely:

"154. Deputy Director Tribal Affairs Jammu/Kashmir.

155. Deputy Director Handloom and Handicrafts."

By Order of the Lieutenant Governor.

Sd/-

**(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department.**

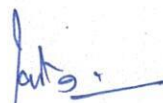
No. A/Misc(2018)-PF/

Dated: .04.2021

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General J&K Srinagar/Jammu.

4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B)/(BK), for information.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner, Finance Department.
33. All Treasury Officers.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).


(S.L.Pandita)
Director General (Codes),
Finance Department.